

INTERLOCUTORY APPLICATION No. 3

(Application for Early Hearing)

IN

CIVIL APPEAL NO. 316 OF 2013

RAJ KUMAR SINGH & ORS.

..APPELLANTS

VERSUS

STATE OF UP. & ORS.

...RESPONDENTS

OFFICE REPORT

This appeal arises by Special Leave filed against the Judgment and Order dated 21.05.2012 of the High Court of Judicature at Allahabad, in SA No. 982 Of 2012.

There are 3 respondents in this appeal. Respondent Nos. 1 & 2 are contesting respondents and respondent no. 3 is proforma respondent.

Notice of Lodgment of petition of Appeal has been served on all the three respondents. Respondent Nos. 1 & 2 have entered appearance before this Court through Mr. Anuvrat Sharma, Advocate.

However respondent no. 3 has not entered appearance before this Court.

It is submitted that no application for substitution of Lr's./impleadment is pending in the matter above mentioned.

It is further submitted that statement of cases has been filed by the Counsel for the appellants on 26.03.2014 but counsel for the respondents has not filed the statement of case so far.

It is submitted that Ms. Shalu Sharma, Advocate has on 08.07.2015 filed an IA for early hearing of the Civil Appeal. The same has been registered as Interlocutory Application No. 3

The IA No. 3 in the appeal above mentioned is listed before the Hon'ble Court with this office report

Dated this the 20th day of July, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Shalu Sharma, Advocate

Mr. Anuvrat Sharma, Advocate

ASSISTANT REGISTRAR

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